

Kannur Dist. proposed by Kerala State Electricity Board is one of the sites where preliminary exploratory investigations were carried out by a Technical Committee constituted by Department of Atomic Energy. It is premature to decide on locating a nuclear power plant at this site as selection of sites for nuclear power plants would depend upon fulfilment of requisite criteria after process of review by the various agencies such as Site Selection Committee, Atomic Energy Commission, Atomic Energy Regulatory Board, Ministry of Environment and Forests and Planning Commission etc. The Govt. decision in this has to be consistent with the profile worked out for nuclear energy generation which takes note of need for electricity in different regions of the country and energy resources scenario; besides resource availability is a major consideration. The aspects with regard to funding, time schedule, land acquisition and reacting to possible local resentment in regard to a project at Peringome site do not arise at this stage as no decision has been taken on the Peringome site by the Govt., and work at present is at an exploratory stage.

[Translation]

Telecast of Oriya Films

3193. SHRI GOVINDA CHANDRA MUNDA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of Oriya feature films telecast on Doordarshan during the last six months vis-a-vis the number of feature films in other regional languages; and

(b) the steps being taken to increase the number of Oriya feature films telecast from Doordarshan ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS) : (a) The number of feature films in Oriya and other regional languages telecast on the National Network of Doordarshan during the last six months (February, 1991 to July, 1991) is given below :—

	Name of the language	Number of films telecast
1.	Assamese	2
2.	Bengali	2
3.	Gujarati	2
4.	Kannada	2
5.	Malayalam	3
6.	Marathi	1
7.	Oriya	1
8.	Punjabi	1
9.	Tamil	2
10.	Telugu	3

(b) Oriya feature films which fulfil the prescribed eligibility criteria, if offered for telecast by the Producers/right holders, they will be considered for telecast by Doordarshan on merit.

[English]

Delicensing of Flour Mills

3194. SHRIMATI VASUNDHARA RAJE : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether the Government have delicensed some flour mills in some States;

(b) if so, the reasons therefor;

(c) whether the Government have taken decision not to allow the setting up new flour mills; and

(d) if so, the main reasons for taking such a decision and what would be its impact?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) Roller Milling Industry has been delicensed since 1986 throughout the country.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

Industrial Output

3195. SHRIMATI VASUNDHARA RAJE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have identified the industrial units in different parts of the country where production has been declining;

(b) if so, the details thereof;

(c) the steps taken by the Government to increase the industrial output; and

(d) the details of the policy of the Government with regard to increase in industrial production?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b) Compilation of unit-wise and State-wise data is not being carried out due to the difficulty of several units being multi-product and at multiple locations.

(c) and (d) The Industrial Policy announced on 24th July, 1991 and the Policy for promoting and strengthening Small, Tiny and Village Enterprises announced on 6th August, 1991

contain a package of measures which will provide a boost to overall industrial production.

Public Sector Undertakings in U. P.

3196. SHRI VISHWANATH SHARMA:
DR. LAXMINARAYAN MANI TRIPATHI:

Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to establish some new industries in the Public Sector in Uttar Pradesh particularly in Bahraich and Tarai districts during the current financial year; and

(b) if so, the details thereof alongwith their proposed locations?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) No, Sir.

(b) Does not arise.

Promotion of Khadi and Village Industries in Uttarakhand, U. P.

3197. SHRI V. N. SHARMA: Will the PRIME MINISTER be pleased to state:

(a) the measures taken by the Khadi and Village Industries Commission for promotion of khadi and village industries in Uttarakhand Division of Uttar Pradesh;

(b) the amount spent by the Commission for promotion of khadi and village industries in Uttarakhand during last three years, year-wise; and

(c) the programme of the Commission for the purpose in the year 1991-92 and the amount earmarked?